

**Shri D. R. Chavan:** I am not aware of any complaint about non-availability of wheat, but if the hon. Member has got something in his mind, he can refer the matter to us and we shall look into it.

**Shri P. R. Patel:** After the carving out of zones and the restrictions on the movement of wheat, I want to know whether the prices have increased and at the same time whether there have been black-marketing and scarcity of wheat?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** We have to take into account the commodity we are speaking about. As far as the indigenous wheat is concerned, movement from one State to another is completely banned. What is moved from State to State account is being sold in the open market; that is a controlled commodity and is sold at controlled prices. As far as imported wheat is concerned, it is also sold at controlled prices. Some small quantities may be smuggled from one State to another and sold at very high prices, but that should not be taken as a normal feature.

श्री तुलसीदास जाधव : मित्र राज्यों में गेहूँ का भाव कम होता है और उन्हीं के बांडर से एक मील के अन्दर पर उसका भाव ज्यादा होता है। अलग अलग जगहों पर अलग अलग भाव होता है। इन लिये अलग अलग भावों को बन्द कर के एक ही भाव क्यों नहीं रखवा जाता, सब जगहों पर।

**Shri C. Subramaniam:** There cannot be one price in the country because there are States which are surplus and in those surplus States wheat will be sold at a lower price. In other places where movement has got to take place from surplus to deficit areas, there will be the trade margin, transport charges, handling charges, etc. It will not therefore, be possible to have a uniform price throughout the country.

**Shri Harish Chandra Mathur:** The hon. Deputy Minister said that he was not aware of the scarcity of wheat in Rajasthan. I wonder if he has not read the report on food riots in Rajasthan; the Chief Minister was running from place to place. I also wrote letters to the Prime Minister and the Food Minister that wheat was selling at Rs. 100 per quintal in Jodhpur and Jaipur. He is blissfully ignorant of all these!

**Shri C. Subramaniam:** Rajasthan generally depends upon its own indigenous production for distribution. Last week the Chief Minister, Rajasthan, was here and he represented that, because of the monsoon conditions, the market availability was less and, therefore, more imported wheat should be given. I have given more imported wheat to Rajasthan.

#### WRITTEN ANSWERS TO QUESTIONS

##### Sugar Price Enquiry Commission

- \*307. { Shrimati Savitri Nigam:  
Shri Jashvant Mehta:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 944 on the 20th April, 1963 and state:

(a) whether the Sugar Price Enquiry Commission has since submitted its final report; and

(b) if so, the main recommendations thereof?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** (a) No, Sir.

(b) Does not arise.

##### New Sugar Factories

- \*308. { Shri P. C. Boroah:  
Shri Krishnapal Singh:  
Shri Jashvant Mehta:  
Shri Basappa:  
Shri M. L. Jadhav:

Shri Jedhe:  
 Shri P. R. Chakraverti:  
 Maharajkumar Vijaya  
 Ananda:  
 Shri H. C. Linga Reddy:  
 Shri Parashar:  
 Shri Kaghunath Singh:  
 Shri Bagri:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 214 on the 2nd March, 1965 and state:

(a) the number of licences for new sugar factories since issued;

(b) where they are to be set up, their production capacities and in which sectors they are to be set up; and

(c) how many further letters of intent have since been issued for the expansion of sugar factories in each sector?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b). Letters of intent have been issued in August, 1965 for the establishment of 9 new sugar factories in different States. A statement giving the required particulars is laid on the Table of the House. [Placed in Library. See No. LT-4679/65].

(c) Since 2nd March, 1965 letters of intent have been issued in 7 more expansion cases—1 in the cooperative sector and 6 in the joint stock sector.

कोचीन में जहाज बनाने का दूसरा कारखाना

\* 309. { श्री डा० ना० तिवारी :  
 श्री बारिबर:  
 श्री वासुदेवन नायर:  
 श्री प्रभात कार:  
 श्री मुहम्मद कोया:  
 श्री रघुनाथ सिंह:

क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मंत्रिमंडल

सचिव ग्रैल, 1965 में कोचीन में जहाज बनाने का दूसरा कारखाना स्थापित करने के सम्बन्ध में बातचीत करने के लिए जापान गये थे ;

(ख) यदि हां, तो उसका क्या परिणाम निकला ; और

(ग) क्या जापानी प्रविधिज्ञों ने प्राथमिक जांच तथा सर्वेक्षण कार्य आरम्भ कर दिये हैं ?

परिवहन मंत्री (श्री राज बहादुर):

(क) जी हां ।

(ख) बात चीत के फलस्वरूप संमत परिणाम निकले हैं जो भारत सरकार और जापान सरकार और मित्सुबिशी हेवी इण्डस्ट्रीज लिमिटेड, जापान, के निदेशकों के बोर्ड के अनुमोदन पर निर्भर करते हैं ।

(ग) जी हां ।

Institution for the Blind in Delhi

\*310. { Shri D. D. Puri:  
 Shri Yashpal Singh:

Will the Minister of Social Security be pleased to state:

(a) whether Government have considered the Report of the Committee appointed to go into the affairs of the Institution for the Blind at Panchkuin Road, New Delhi;

(b) whether it is a fact that the conditions in the Institution are deplorable; and

(c) if so, the steps taken to improve the working and conditions at the Institution?

The Deputy Minister in the Department of Social Security (Shrimati M. Chandrasekhar): (a) Yes, Sir.

(b) This Department has no reason to doubt the facts stated in the report.